

# HIGH COURT OF CHHATTISGARH, BILASPUR

## NOTIFICATION

No. 1185 / Checker  
III -6-1/2007 (Pt.II)

Bilaspur, Dated 25<sup>th</sup> January, 2020

In exercise of the powers Conferred under sub-section (3) of Section 11 read with Section 32 of the Code of Criminal Procedure, 1973 (Act No. 2 of 1974), the High Court of Chhattisgarh here-by confers the powers of Judicial Magistrate First Class upon Ku. Dolly Dhruw, Judicial Magistrate Second Class, Katghora.

BY ORDER OF THE HIGH COURT

  
(Neelam Chand Sankhla)  
Registrar General

Endt. No. 1186 / Checker  
III -6-1/2007 (Pt.II)

Bilaspur, Dated 25<sup>th</sup> January, 2020

1. Section Officer to Registrar General, High Court of Chhattisgarh, Bilaspur, *for information.*
2. Registrar (Vigilance/ I. & E/Judicial/Selection & Appointment), High Court of Chhattisgarh, Bilaspur *for information.*
3. P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur *for information.*
4. The District and Sessions Judge, **Korba** *for information and necessary action.*
5. The Deputy Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, *for information.*
6. The Joint Registrar, S & A Cell/C.S.J.A., High Court of Chhattisgarh, Bilaspur, *for information.*
7. The Additional Registrar (Judicial/ Administration/ D.E.& E./ Classification) High Court of Chhattisgarh, Bilaspur, *for information.*
8. Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur *for information.*
9. The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur *for information.*
10. The Accounts Officer, High Court of Chhattisgarh, Bilaspur *for information.*
11. The Controller, Government Regional Press, Rajnandgaon *for publication in the next issue of the Rajpatra.*
12. Ku. Dolly Dhruw, Judicial Magistrate Second Class, Katghora *for information & necessary action.*
13. The Deputy Registrar (Confidential) High Court of Chhattisgarh, Bilaspur *for information.*
14. The Court Manager, High Court of Chhattisgarh, Bilaspur *for information.*
15. *Incharge, NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official web-site to this High Court.*

  
25.01.2020  
(Neelam Chand Sankhla)  
Registrar General